

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 101  
IB-260/ND/2017**

**IN THE MATTER OF:  
Neelam Singh**

**...PETITIONER**

**Vs.**

**M/s. Mega Soft Infrastructure Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 17.08.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial-creditor  
For the Noida Authority  
For the Liquidator**

**:Mr. Rahul Shukla, Advocate.  
:Mr. Rachit Mittal, Advocate.  
:Mr. Abhishek Anand, Liquidator  
in person and Mr. Mritunjay  
Kumar, Advocate.**

**ORDER**

**IA No. 3506 of 2021.**


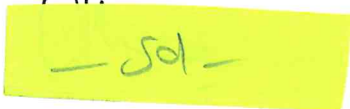
This is an application filed by the Financial Creditor under Regulation 42 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 read with Section 53 of Insolvency and Bankruptcy Code, 2016 read with Rule 11 of National Company Law Tribunal, Rules, 2016 for direction Liquidator to distribute the proceeds to the Financial Creditor. The Financial Creditor has prayed for direction to the Liquidator to complete the process of distribution of the proceeds of the applicant who is Financial Creditor in the list of stake holders with immediate effect and also issue direction to the

(Meenu)


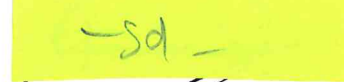


Liquidator to grant 15 % of the admitted amount to the applicant from 04.01.2021 till the actual disbursal and also pass such order/orders which the Tribunal may deem fit in the facts and circumstances of the case.

The Tribunal after assessing the facts and circumstances and upon hearing the submissions made by the Applicant and the Liquidator is of the view that the Liquidator is duty bound to perform his functions as per law, there is no need to grant any relief to the applicant at this stage of the matter, therefore the application is **dismissed**.

**(Hemant Kumar Sarangi)**  
**Member (T)**

**(P.S.N. Prasad)**  
**Member (J)**